

(b) No, Sir.

(c) Does not arise.

(d) Other edible oils like sunflower, soyabean, groundnut, mustard oil and vanaspati are available in Super Bazar outlets.

(e) and (f) Super Bazar has reported that sufficient quantity of flexible pouches of Palmolein and other brands of edible oils and vanaspati are available with them for sale to consumers.

(g) Does not arise.

[Translation]

#### **Heart Disease Awareness through Camps**

1497. SHRI BHAGWAN SHANKAR RAWAT:  
SHRI SHIVRAJ SINGH CHOUHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have sought assistance from voluntary organisations for organising camps for providing awareness of diseases relating to heart;

(b) if so, the details thereof; and

(c) the reaction of the voluntary organisations thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) No, Sir.

(b) and (c) In view of a above the question does not arise.

#### **Upgradation of Shyamshah Medical College, Rewa (M.P.)**

1498. SHRI CHANDRAMANI TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any proposal is pending with the Government for the upgradation of the Oncology Department of Government Shyamshah Medical College at Rewa (M.P.);

(b) if so, the details of the scheme and the expenditure involved in this regard;

(c) the reasons for such delay; and

(d) the time by which this proposal is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (d) The information is being collected and will be laid on the table of the House.

#### **Manufacturing of Revolvers**

1499. SHRI SHAKUNI CHOUDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of factories manufacturing revolvers in the country;

(b) whether the procedure to issue licence for purchasing revolver is being followed;

(c) if not, the reasons therefor;

(d) whether the Government have imposed ban on purchase of revolvers from abroad;

(e) if so, whether such ban is encouraging acquiring revolvers through wrong means under such circumstances;

(f) if so, the details thereof;

(g) whether the Government propose to set up any factory to manufacture revolvers in the country; and

(h) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) As per policy of the Central Government, manufacture of revolvers/pistols in the private sector is not permitted. However, Ordinance Factories under Department of Defence Production & Supplies, Ministry

of Defence are manufacturing non-prohibited bore revolvers/pistols. The factory-wise position is as follows:—

Name of the factory	Type of weapon manufactured
1. Small Arms Factory, Kanpur	0.32" revolver
2. Gun & Shell Factory, Cossipore	0.32" Pistol

(b) and (c) Arms licences for possession of firearms including revolvers/pistols are granted by the various prescribed licensing authorities in accordance with provisions of Arms Act, 1959 and the Arms Rules, 1962.

(d) Import of firearms for personal use has been banned with effect from 13.11.1986 except under the following conditions:—

(i) Under Transfer of Residence Rules by persons returning to India; and

(ii) By sports persons on the recommendations of Department of Youth Affairs & Sports, Ministry of Human Resources Development, Government of India.

(e) A licensee is required to procure firearms from any authorised source.

(f) Does not arise.

(g) No, Sir.

(h) Does not arise.

[English]

#### Employment to all

1500. SHRI RAMA CHANDRA MALLICK: Will the Minister of LABOUR be pleased to state:

(a) whether there is any new proposal under consideration of the Government to provide employment

to all educated and uneducated skilled/unskilled persons in the country particularly in Orissa;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c) The programmes of the Government aim at generating employment for all, including educated, uneducated, skilled and unskilled. Special employment programmes are in operation to provide supplementary employment both to the educated and uneducated persons in both rural and urban areas, which include IRDP, JRY/EAS in rural areas and NRY, PMIUPEP in urban areas, and PMRY specifically for the educated, both in rural and urban areas. The schemes are applicable to all States including Orissa. The State Governments are also involved in framing policies and programmes, within their own State plans.

[Translation]

#### Paddy Procurement Centres

1501. SHRI AJIT JOGI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the number of paddy procurement centres of the Food Corporation of India, State-wise;

(b) whether the Government propose to open such more centres in various States, particularly in Madhya Pradesh; and

(c) if so, the details thereof, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) A Statement showing number of purchase centres opened by the FCI and State Governments' agencies for procurement of paddy coarse grains in the current Kharif Marketing Season 1988-89 is attached.

(b) No, Sir.

(c) Does not arise.